NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 24.11.2020 NOTICE

Take notice that the following matter listed on 24.11.2020 and 25.11.2020 in the Court of Chairperson will not be taken up. The next date of hearing is 13.01.2021 at 02:00 PM.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 570 of 2020 Part Heard | DB International (Asia) Ltd. VS. Abhilash Lal & Ors. | Varghese Thomas | Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4 |

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- 1. Notice Board
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By the order of Hon'ble Acting Chairperson -sd/-Registrar